

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. MA 4090/2019 IA 230/2020 in C.P. (IB) 292(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

NAME OF THE PARTIES:- City Scaffoldings/City Scaff and Timbers)
...Applicant
V/s
Jitendra Palande
IN THE MATTER OF
Rajendra Bandal
V/s
Forever Entertainment Pvt Ltd

Section: U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

MA 4090/2019, IA 230/2020: -

Present: - Adv. Vidit Divya Kumat appeared for the Applicant through VC but did not mark his appearance in the chat box. Adv. Harshad R. Vyas for the Respondent.

Ld. Counsel for the Applicant seeks time to file an affidavit. Let the same be done within three weeks after serving on the other side. List this matter on **29.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

NAVNATH

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)